

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1334 OF 2024**

IN THE MATTER OF:

Manish Kumar

....PETITIONER

VERSUS

State of U.P. & Ors.

....RESPONDENT

MEMO OF PARTIES (As per order dated 20.03.2026)

Manish Kumar

....PETITIONER

VERSUS

- 1. State of Uttar Pradesh**
Through Principal Secretary, Environment,
Office of the Principal Chief Conservator of Forests (PCCF),
17, Rana Pratap Marg, Lucknow-226001, Uttar Pradesh
Email: pccf-up@nic.in/ csup@nic.in **(RESPONDENT NO.1)**
- 2. District Magistrate, Mirzapur**
Collectorate Building, Mirzapur, Uttar Pradesh 231001
Email: dmmir@nic.in **(RESPONDENT NO.2)**
- 3. State Environmental Impact Assessment Authority, U.P.**
Through Member Secretary
Vineet Khand-1, Gomti Nagar, Lucknow-226010
Email: seiaaup@yahoo.com/ msseiaaup@gmail.com **(RESPONDENT NO.3)**
- 4. Uttar Pradesh Pollution Control Board**
Through the Member Secretary,
Building No. TC-12, Vibhuti Khand, Gomti Nagar,
Lucknow, Uttar Pradesh 226010
Email: ms@uppcb.in **(RESPONDENT NO.4)**
- 5. M/s Divyansh Construction Company**
Through The Proprietor Smt. Kiran Singh,
R/o Gayatri, Pandeypur, District Varanasi-221002 **(RESPONDENT NO.5)**
- 6. Regional office, MoEF & CC, Lucknow**
Kendriya Bhawan, 5th Floor, Sector "H",
Aliganj, Lucknow – 226020
Email: rocz.lko-mef@nic.in **(RESPONDENT NO.6)**